



3. The Suspended Directors Mr. Ananta Charan Nayak, Mr. Biswajit Nayak and Mrs. Suhasini Nayak present today (R- 1,3,5) are directed to furnish the list of vehicles other than those vehicles whose possession has already given to RP, by way of an affidavit within 7 days. It is also directed that cooperation with regards to the furnishing of documents shall also be extended to the RP.

4. **List the present IA along with the connected matters on 01.06.2023.**

**Sd/-**

**(Subrata Kumar Dash)  
Member (Technical) &  
Adjudicating Authority**

**Sd/-**

**(Deep Chandra Joshi)  
Member (Judicial) &  
Adjudicating Authority**